

1.

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

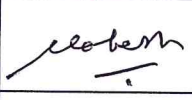
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 247 /9//HDB/2017
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	Jaipur Golden Transpotr Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Rajendran	Advocate	94 400 66644	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Mahesh Kumar	Advocate	mkumaladu@gmail.com 9885592200	

ORDER

Heard Mr. K.Rajendran, Learned Counsel for the Petitioner and Mr. T.Mahesh Kumar, Learned Counsel for the Respondent. The learned counsel for the respondent handed over the Post-dated Cheques today for a sum of rupees about Rs.8.75 ^{Lakhs} ~~Lacs~~ initially in order to settle the remaining amount involved in this issue.

Post the case for orders on 15.02.2018.



Member (Tech)

pavani



Member (Judl)